

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:203
ANSWERED ON:20.02.2006
STATE SEED CERTIFICATION AGENCIES
Sarman Dr. Arun Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Bill for bringing the State Seed Certification Agencies under one umbrella is under consideration of the Government;
- (b) if so, the details thereof;
- (c) the objectives behind the move and progress made towards clearance of the Bill; and
- (d) the response received from various State Governments and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): There is a provision to establish State Seed Certification Agency for the State as well as accreditation for organization/individuals to carryout the functions of the seed certification under the proposed Seeds Bill, 2004.

(c)&(d): The objective of the Seeds Bill, 2004 is to regulate the quality of seeds for sale, import and export and to facilitate production and supply of quality seeds and matters connected therewith or incidental thereto. State Governments by and large have supported the Bill. The Bill is under the consideration of the Parliament Standing Committee on Agriculture.